

DIVISION BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.138/2023, IA No.342/2023, IA No.343/2023, IA No.344/2023 &
IA No.345/2023 IN CP (IB) No.32/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 30th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BAFF ENGINEERS PVT LTD V/S M/S FARMECH FOODS PVT LTD.
UNDER SECTION	9 IBC (RESOLUTION PLAN APPROVED)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 20th May, 2024.

**-Sd-
(Court Officer)**

30th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*